

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)**

NOTICE

No:- 387 of 2025/Psy

Dated:- 13/02/2025

Subject: Conduct of Examination for the post of Junior Assistant, advertisement vide Notification No 06 of 2024/Psy dated 28.08.2024.

- 1) It is notified for the information of all the candidates who have applied for the post of Junior Assistant in the Subordinate Judiciary of UT of Jammu & Kashmir, advertised vide Notification No 06 of 2024/Psy dated 28.08.2024, that their **OMR based written examination** shall be held as per the schedule given below:-

S.No	Post	Divisional cadre	Date of Examination	Exam City	Exam Venue
1	Junior Assistant	Kashmir	16.03.2025 (Sunday)	Srinagar	Exact Venue & Timing of examination shall be mentioned on the admit cards.
2	Junior Assistant	Jammu	23.03.2025 (Sunday)	Jammu	

- 2) Admit cards shall be available on the Official website of High Court of J&K and Ladakh (<https://jkhighcourt.nic.in>), from the date of 06.03.2025.
- 3) In case of any difficulty in downloading the admit cards, the candidates can contact the help desk at (helpdesk@disttjudiciary.org Contact No: +91-9266747355).
- 4) Candidates shall not be permitted to enter the examination hall without the admit cards and are advised to carefully read the instructions given on the admit cards.
- 5) List of the candidates whose documents are found deficient will be uploaded on the official website of High Court (<https://jkhighcourt.nic.in>) on 15.02.2025 and they will be given only one chance to make up/remove the deficiencies by or before 21.02.2025, from the date of issuance/publication of this notice, by sending the deficient document on email cj.sec.highcourt@gmail.com or in person in the Office of Principal Secretary to Hon'ble the Chief Justice, High court of J&K and Ladakh. In Case, any of the candidates fails to make up/rectify the deficiencies, within the stipulated

time, his/her candidature shall be treated as cancelled without any further notice.

- 6) Those candidates who have filed multiple application forms for the same Divisional cadre post are hereby informed that their single application form is accepted for a particular division and the rest of their duplicate application forms stand rejected.
- 7) In case, any information/document submitted by the candidate while filling the application form is found to be deficient, incorrect or false, his/her candidature will be cancelled at any stage.
- 8) Candidates are advised to preserve their admit cards till the final conclusion of the recruitment process.

By Order.


(M. K. Sharma)

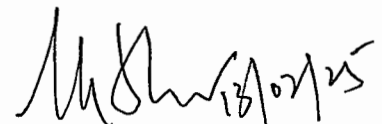
**Principal Secretary to
Hon'ble the Chief Justice**

No. 156-164/PSy-671

Dated: 13/02/2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr Justice. _____ for the information of His Lordship.
3. Registrar Computers (IT), High Court of J&K and Ladakh..... for information.
4. Director Information, Jammu/Srinagar with the request to publish the above notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
5. Director, Doordarshan, Jammu/Srinagar to broadcast the above notice in News and employment bulletin.
6. Director, All India Radio, Jammu/Srinagar to broadcast the above notice in News and employment bulletin.
7. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
9. Order file.



**Principal Secretary to
Hon'ble the Chief Justice**